

12/4/90

Hon. Mr. P.S. Habib Mohammad, A.M.
 Hon. Mr. T.P. Sharma, J.M.

(A)

Shri U.K. Shukla, appears
 and he wants to place before the
 Bench, certain matter relevant to
 the present application.

Put up tomorrow for
 admission. Shri V.K. Choudhary,
 Standby Counsel has taken notice.

J.M.

A.M.

11/4/90

Hon. Mr. P.S. Habib Mohammad, A.M.,
 Hon. Mr. T.P. Sharma, J.M.

Shri V.S. Tripathy, appears
 for the applicant. There are 6 connected
 applications, in this regard. The case of
 the applicant is that they were selected
 as helper, but they are not been appointed.
 However, they have not made any represent-
 ation against the grievance, to the Authorities
 concerned.

The learned counsel for the respo-
 ndents, Shri V.K. Choudhary, accepted the notice
 yesterday on behalf of the respondents and
 informed the Tribunal that certain relation
 of the applicants are working in Boordorshan,
 so due permission is desired from the Director General